

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

(IB)-731(ND)2019

CORAM:

**PRESENT: MR. L.N. GUPTA
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 28.11.2019**

**NAME OF THE COMPANY: M/s. Concept Incorporation V/s. M/s. DCP
India Pvt. Ltd.**

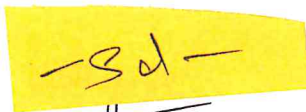
~~SECTION OF THE COMPANIES ACT:~~ 9 of IBC, 2016

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

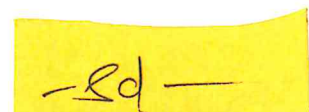
Present: Mr. Saaduzzaman, Advocate for Applicant

ORDER

No time left in view of the constitution of the Special Bench. Renotify this case on 2nd December, 2019.



**(L.N. Gupta)
Member (T)**



**(Ina Malhotra)
Member (J)**